(स) सार्वजनिक मांग के उत्तर में प्रसारित हलके संगीत के कार्यक्रमों की संख्या कितनी है ?

The Minister of Information and Broadcasting (Dr. Keskar): (a) The number of programmes of light music broadcast from A.I.R. during the year 1953 was 73,718 and that during the half year ending 30th June 1954 is 39,085.

(b) The number of programmes of light music broadcast in response to popular demand during the year 1953 was 4187 and that during the half year ending 30th June 1954 is 2248.

पूर्वी बंगाल के विस्थापित व्यक्ति

*८६४ भी भागवत झा आवाव : क्या पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार ने जून तथा जुलाई १९५४ में पूर्वी बंगाल के विस्थापित व्यक्तियों के पुनर्वास के लिये बिहार राज्य को कुछ ऋण या अनुदान दिया है;
 - (ख) यदि दिया है, तो कितना; और
- (त) यह रांशि किन मदों पर व्यय की जायेगी?

The Deputy Minister of Rehabilitation (Shri J. K. Bhousle): (a) to (c). During the month of June 1954 a loan of Rs. 9:00 lakhs was sanctioned to the Government of Bihar for advancing further loans to displaced persons for building houses, for the purchase of agricultural implements etc. and for starting business. No funds were, however, sanctioned to the State Government for the month of July, 1954.

COURSES OF STUDY ON ATOMIC ENERGY

- *865. Shri Tushar Chatterjea: Will the Prime Minister be pleased to state:
- (a) whether it is a fact that Government are considering a scheme for introducing special courses of study

- on Atomic Energy in the Universities of India;
- (b) if so, whether the scheme has been finalised; and
- (c) the names of the Universities where the said scheme will be introduced?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a). No. Sir.

(b) and (c). Do not arise.

CO-OPERATIVE AGREEMENT WITH JAPAN

*866. Shri Raghunath Singh: Will the Prime Minister be pleased to state whether it is a fact that the question of signing a Technical Co-operation Agreement with Japan for the exchange of technicians and students is under consideration?

The Deputy Minister of External Affairs (Shri Anil K. Chanda); A Technical Co-operation Agreement between India and Japan is under consideration. Details have not yet been finally worked out.

INDO-CHINA

*867. Shri Ajit Singh: Will the Prime Minister be pleased to state:

- (a) whether all the expenses to be incurred on account of our commitments in the International Supervisory Commission for Indo-China are to be borne by Indian Government;
- (b) if so, the anticipated total expenditure; and
- (c) whether the Army personnel proceeding to Indo-China will be paid on Field Service scales of pay and other benefits of field service granted to them?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) Each member Government has agreed to bear only the pay and allowances of their national delegations, while all other expenses of the national delegations such as board, lodging, transportation etc. and all the expenses of